

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 21.05.2019**

**NOTICE**

Take notice that the matters adjourned vide notice dated 20.05.2019 will be listed in the Court of Chairperson as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original Date of Hearing</b>	<b>Next Date of Hearing (Preponed)</b>
<b>1.</b>	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	12.07.2019	24.05.2019
<b>2.</b>	Review Application No. 04 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	12.07.2019	24.05.2019
<b>3.</b>	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	12.07.2019	24.05.2019
<b>4.</b>	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	12.07.2019	24.05.2019

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**By Order**  
-sd/-

**Registrar**